

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/345/ (IB)/2017  
NAME OF THE PETITIONER(S) : A. PAKKIR SAKKARAI  
NAME OF THE RESPONDENT(S) : AMIRTHA VALLI CHIT FUNDS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel for the Petitioner absent. There was no representation on behalf of the Petition on 25.7.2017. Today also, there is no representation on behalf of the Petitioner. It seems that the Petitioner is not interested in prosecuting the matter. Therefore, the Petition is dismissed for default.

—SD—  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

—SD—  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

hv